

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) No.

(b) and (c) As of now, one of the States/UTs have reported of non-availability of HIV test kits and clients are tested regularly.

(d) and (e) Under the National AIDS Control Programme, States/UT-wise stocks of HIV test kits is monitored on weekly basis and interstate relocation of HIV test kits is done if there is any shortage of kits reported from any facility.

Additionally, States/UTs have standing instruction to produce any HIV Test kits & drugs on need basis, if there is shortage of HIV test kits at the facility level.

Appointment of Faculty in nursing colleges

†2197. SHRIMATI KANAK LATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps taken to ensure that norms of appointments and seniority in the nursing colleges are being followed, as fixed by Indian Nursing Council;

(b) the details thereof, State-wise; and

(c) the manner in which negative effects on students owing to non-appointment of teachers in nursing schools as per norms of the Council are to be nullified?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) Appointment to faculty posts in nursing colleges are made by the appointing authority in accordance with Recruitment Rules and Indian Nursing Council Guidelines.

The list of teaching faculty of the nursing institutions maintained on the Indian Nursing Council Website *i.e.* www.indiannursingcouncil.org.

INC and State Nursing Councils conduct inspections from time to time to ensure that Nursing Schools maintain faculty as per the norms of the Council.

Status of H1N1 disease in the country

2198. SHRI BASAWARAJ PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the status of H1N1 disease and how it is spreading in the country;

† Original notice of the question was received in Hindi.

- (b) the number of affected people and death therefrom;
- (c) the precautionary measures taken by Government; and
- (d) the precautionary measures for common man to overcome the H1N1?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) While declaring the Influenza Pandemic to be over in 2010, World Health Organization informed that the Pandemic Influenza virus would continue to circulate as Seasonal Influenza virus causing sporadic cases and outbreaks of various intensities. Outbreaks as also sporadic cases have been reported for States/ Union Territories. The cases and deaths reported by the States /UTs from January 1st, 2015 are given in Statement (*See below*). However, all the deaths may not have occurred only due to Influenza A H1N1 infection but may also be due to co-morbid conditions (Lung disease, heart disease, liver disease, kidney disease, blood disorders, Diabetes etc.) and Immuno-compromised patients.

(c) Health is a State subject. However, the Central Government has been monitoring the Influenza A H1N1 outbreak situation and remains in regular touch with the affected State Governments. The States have been provided guidelines on screening, risk categorization of patients, clinical case management and ventilator management. Guidelines for vaccination of health care workers have been also issued. Central teams of Senior Public Health Specialists from Union Health and Family Welfare Ministry have been deployed from time to time to guide and assist the outbreak affected State Governments.

The Integrated Disease Surveillance Programme regularly collects data on outbreaks of communicable diseases including Influenza A H1N1 from different parts of the country. This data is monitored and analyzed to facilitate quick response to contain outbreaks. In addition to the guidelines for combating Influenza A H1N1 already provided to the State Governments, the Central Government has also established a network of 21 laboratories equipped to test the virus. The Central Government has assisted the affected State Governments by providing logistic support for Drug, Masks and Personal Protective Equipment and Vaccines.

Emergency stock of Oseltamivir drug, N-95 masks and Personal Protective Equipment is also being maintained. A Committee under the Director General of Health Services periodically monitors the situation. Regular advertisements for guidance of public on Influenza A H1N1 are being issued by MOHFW in national and local newspapers. The advertisements in print media were regularly published in more than 200 newspapers in January and February, 2015 all over the country. These

also included vernacular languages. Information dissemination is also through Radio and Television. The affected States have also placed advertisements and conducted media campaign in the local newspapers and aired Radio and Television spots.

(d) For common man, the precautionary measures are (i) cover mouth and nose while coughing and sneezing (ii) wash hands with soap and water frequently (iii) stay more than arm's length with persons afflicted with flu (iv) avoid crowded places if experiencing signs and symptoms of flu (v) drink plenty of fluids, eat nutritious food and (vi) ensure adequate rest and sleep. They should also avoid (i) contact greetings (ii) taking the medicine without consulting the physician and (iii) spitting in public places.

Statement

Influenza A H1N1: laboratory confirmed Cases and Deaths: State/ UT-wise for 2015

(1st January –11th March, 2015)

S.No.	State/UT	Cumulative Cases since 1st Jan, 2015	Cumulative Deaths since 1st Jan, 2015
1	2	3	4
1.	Andaman & Nicobar	3	0
2.	Andhra Pradesh	135	18
3.	Arunachal Pradesh	0	0
4.	Assam	10	2
5.	Bihar	137	2
6.	Chandigarh	17	6
7.	Chhattisgarh	110	7
8.	D and N Haveli	14	4
9.	Daman & Diu	4	0
10.	Delhi	3727	10
11.	Goa	16	1
12.	Gujarat	5894	362

1	2	3	4
13.	Haryana	320	44
14.	Himachal Pradesh	70	15
15.	Jammu & Kashmir (Jammu)	64	3
	(Kashmir)	371	11
16.	Jharkhand	6	3
17.	Karnataka	1991	65
18.	Kerala	93	10
19.	Lakshadweep	0	0
20.	Madhya Pradesh	1737	219
21.	Maharashtra	3004	247
22.	Manipur	1	1
23.	Meghalaya	0	0
24.	Mizoram	2	0
25.	Nagaland	4	0
26.	Odisha	25	5
27.	Puducherry	38	2
28.	Punjab	243	51
29.	Rajasthan	6093	359
30.	Sikkim	0	0
31.	Tamil Nadu	426	12
32.	Telangana	1925	69
33.	Tripura	0	0
34.	Uttarakhand	47	8
35.	Uttar Pradesh	1095	34
36.	West Bengal	264	17
TOTAL		27886	1587